

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 16.06.2021

**ORDER NO. 77 of 2021**


Hon'ble President is pleased to partially modify the roster order no. 72 of 2021 for **CESTAT, New Delhi** on **16.06.2021** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 16.06.2021	Sh. Anil Choudhary, Hon'ble Member (Judicial) and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of adjournment of matters for any reason, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By Order

  
**(Mukesh Gupta)**  
Deputy Registrar

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Deputy Registrar